

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 44/AM13
SCHEDULED TO BE HELD ON 30.01.2013
(HELD ON 01.02.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 44/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 30.01.2013 (held on 01.02.2013) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri Krishan Kumar, Deputy DGFT and Convener
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 43/AM13 held on 23.01.2013.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

1	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:27.02.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.01.2013. It was decided to call the Firm Representative(s) for PH on 27.02.2013.				

2	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:20.02.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.02.2013. Comments of D/o C&PC are awaited.				

3	Case No.:2/23/87-ALC1/2012	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00196/AM13/	RLA File :05/24/040/00169/AM13/	Lic.No/Date:0510332467 23.08.2012	Defer Date:20.02.2013
Decision: A copy of application has been forwarded to D/o C&PC on 17.01.2013. Comments of D/o C&PC are awaited.				

4	Case No.:6/25/87-ALC1/2012	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00213/AM13/	RLA File :11/24/040/00003/AM13/	Lic.No/Date:1110027256 11.09.2012	Defer Date:20.02.2013
Decision: A D/L No. 46011/71/2012-PC.II dated 11.12.2012 was issued by D/o C&PC to firm. This was followed by				

Reminder to firm on 07.01.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

5	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:27.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.01.2013. It was decided to call the Firm Representative(s) for PH on 27.02.2013.			

6	Case No.:2/27/87-ALC1/2012	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00228/AM13/	RLA File :30/24/040/00032/AM13/	Lic.No/Date:3010089129 19.09.2012	Defer Date:20.02.2013
	Decision: A D/L was issued by DIPP to firm on 11.12.2012. This was followed by Reminder from DGFT on 07.01.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:2/31/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
	HQ File :01/87/050/00254/AM13/	RLA File :03/95/040/00458/AM13/	Lic.No/Date:0310709932 21.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40169990	62/0- HIGH ABRASION RESISTANCE RUBBER SHEETS	250000.000	K.G	38500000.00	687500.00 US Dollars
				Total	38,500,000.00	687,500.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER	87500.000	K.G	14,700,000.00	262,500.00 US Dollars	0.00	Qty
2	40021910	SBR SERIES 1500 OR 1700	87500.000	K.G	13,230,000.00	236,250.00 US Dollars	0.00	Qty
3	28170010	ZINC OXIDE	6750.000	K.G	548,100.00	9,787.50 US Dollars	0.00	Qty
4	29157020	STEARIC ACID	2750.000	K.G	154,000.00	2,750.00 US Dollars	0.00	Qty
5	38249025	SILICA FILLER Ppt	40000.000	K.G	1,344,000.00	24,000.00 US Dollars	0.00	Qty
6	32061190	TITANIUM DI-OXIDE	8500.000	K.G	1,666,000.00	29,750.00 US Dollars	0.00	Qty
7	38121000	ANTIOXIDANT / RETARDER / PEPTIZER	3000.000	K.G	504,000.00	9,000.00 US Dollars	0.00	Qty
8	38121000	ACCELERATORS	3000.000	K.G	504,000.00	9,000.00 US Dollars	0.00	Qty
9	39239090	PACKING MATERIAL : PLASTIC PALLETS	220.000	Number	197,120.00	3,520.00 US Dollars	0.00	Qty
				Total	32,847,220.00	586,557.50		

Decision: According to the technical comments of DIPP dated 30.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
High Abrasion Resistance Rubber Sheets (consisting of total rubber content minimum 63% with ratio of 1:1 of natural rubber and SBR)	1 kg	1. Natural Rubber	0.35 kg
		2. SBR Series 1500 or 1700	0.35 kg
		3. Zinc Oxide	0.027 kg
		4. Stearic Acid	0.011 kg
		5. Silica Filler PPT	0.16 kg
		6. Titanium Di-oxide	0.034 kg
		7. Antioxidant/Retarder/Peptizer	0.012 kg
		8. Accelerators	0.012 kg
		9. Packing material: Plastic Pallets	As per packing policy

Note: 1. The combined CIF value of import item no. 4, 7 and 8 should not exceed 7% of FOB

value of export.

2. All the plastic pallets (Packing material) imported in the licence should be exported alongwith the export item.

8	Case No.:7/34/87-ALC1/2012	Party Name:SAFE FLEX INTERNATIONAL LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00285/AM13/	RLA File :13/24/040/00029/AM13/	Lic.No/Date:1310041368 18.10.2012	Defer Date:13.02.2013
	Decision: RLA, Jaipur have been requested through e-mail on 11.12.2012 and 28.12.2012 for furnishing application expeditiously. However, application is still awaited from RLA, Jaipur. Hence, it was decided to remind them over phone for furnishing application expeditiously.			

9	Case No.:14/44/87-ALC1/2012	Party Name:FLUID CARGO PVT LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00372/AM13/	RLA File :07/24/040/00302/AM13/	Lic.No/Date:0710091545 25.10.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:19/37/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
	HQ File :01/87/050/00317/AM13/	RLA File :03/95/040/00539/AM13/	Lic.No/Date:0310713728 29.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40169990	62/0- HIGH ABRASION RESISTANCE RUBBER SHEETINGS	200000.000	K.G	44800000.00	800000.00 US Dollars
				Total	44,800,000.00	800,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012200	NATURAL RUBBER	93000.000	K.G	18,228,000.00	325,500.00 US Dollars	0.00	Qty
2	40023900	POLYBUTADIENE (BR) RUBBER	41000.000	K.G	6,428,800.00	114,800.00 US Dollars	0.00	Qty
3	40024900	CHLOROPRENE RUBBER	33000.000	K.G	8,131,200.00	145,200.00 US Dollars	0.00	Qty
4	28170010	ZINC OXDIE	7300.000	K.G	858,480.00	15,330.00 US Dollars	0.00	Qty
5	29157020	STEARIC ACID	3000.000	K.G	184,800.00	3,300.00 US Dollars	0.00	Qty
6	38249025	SILICA FILLER PPT	20920.000	K.G	761,488.00	13,598.00 US Dollars	0.00	Qty
7	32061190	TITANIUM DI-OXIDE	4500.000	K.G	907,200.00	16,200.00 US Dollars	0.00	Qty
8	38121000	ANTIOXIDANT /RETARDER /PEPTIZER	2900.000	K.G	568,400.00	10,150.00 US Dollars	0.00	Qty
9	38121000	ACCELERATORS	2980.000	K.G	584,080.00	10,430.00 US Dollars	0.00	Qty
10	32041719	PIGMENT COLOURS	1440.000	K.G	1,209,600.00	21,600.00 US Dollars	0.00	Qty
11	39239090	PLASTIC PALLETS	180.000	Number	161,280.00	2,880.00 US Dollars	0.00	Qty

				Total	38,023,328.00	678,988.00		
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Decision: According to the technical comments of DIPP dated 30.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
High Abrasion Resistance Rubber Sheetings (using colour pigment and consisting of total rubber content minimum 75% including minimum Neoprene rubber 14.85%)	1 kg	1. Natural Rubber	0.465 kg
		2. Polybutadiene (BR) Rubber	0.205 kg
		3. Chloroprene Rubber	0.165 kg
		4. Zinc Oxide	0.0365 kg
		5. Stearic Acid	0.015 kg
		6. Silica Filler PPT	0.1046 kg
		7. Titanium Di-oxide	0.0225 kg
		8. Antioxidant/Retarder/Peptizer	0.0145 kg
		9. Accelerators	0.0149 kg
		10. Pigment Colours	0.0072 kg
		11. Packing material: Plastic Pallets	As per packing policy

Note: 1. The combined CIF value of import item no. 5, 8 and 9 should not exceed 7% of FOB value of export.

2. All the plastic pallets (Packing material) imported in the licence should be exported alongwith the export item.

Case No.:2/41/87-ALC1/2012

Party Name:INDOFIL INDUSTRIES LTD.

Meet No/Date:44/87-ALC1/2012
01.02.2013

Status: Deferred

11	HQ File :01/87/050/00347/AM13/	RLA File :03/94/040/00659/AM13/	Lic.No/Date:0310714128 01.11.2012	Defer Date:13.02.2013
Decision: A copy of application has been forwarded to D/o C&PC on 03.01.2013. Comments of D/o C&PC are awaited.				

12	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:20.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.02.2013. Comments of D/o C&PC are awaited.			

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Case No.:18/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved					
HQ File :01/87/050/00376/AM13/	RLA File :07/24/040/00324/AM13/	Lic.No/Date:0710091862 08.11.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 32.897 MT	34.882	M.T	3426975.00	63995.80 US Dollars		
				Total	3,426,975.00	63,995.80		
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)

1	39042110	PVC RESIN	32.897	M.T	1,848,367.29	33,883.91 US Dollars	533,291.00	Value & Qty
				Total	1,848,367.29	33,883.91		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.: 15/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00373/AM13/	RLA File :07/24/040/00321/AM13/	Lic.No/Date:0710091871 09.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 34.810 MT	36.910	M.T	3969163.40	74120.70 US Dollars
				Total	3,969,163.40	74,120.70

Limiting Factor

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	34.810	M.T	1,955,852.00	35,854.30 US Dollars	564,302.00	Value & Qty
				Total	1,955,852.00	35,854.30		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

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Case No.:16/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved					
HQ File :01/87/050/00374/AM13/	RLA File :07/24/040/00322/AM13/	Lic.No/Date:0710091873 09.11.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	39172390	63/0- UPVC Column Pipes of different types and sizes- Net content of PVC Resin 33.890 MT	35.934	M.T	4464776.70	83375.85 US Dollars		
				Total	4,464,776.70	83,375.85		
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>

1	39042110	PVC RESIN	33.890	M.T	1,904,160.48	34,906.70 US Dollars	549,388.00	Value & Qty
				Total	1,904,160.48	34,906.70		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:17/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00375/AM13/	RLA File :07/24/040/00323/AM13/	Lic.No/Date:0710091877 09.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 40.265 MT	42.695	M.T	4770769.50	89090.00 US Dollars
				Total	4,770,769.50	89,090.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	40.265	M.T	2,262,349.42	41,472.95 US Dollars	547,297.00	Value & Qty
				Total	2,262,349.42	41,472.95		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:19/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00377/AM13/	RLA File :07/24/040/00325/AM13/	Lic.No/Date:0710091875 09.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC resin 33.761 MT	35.800	M.T	4010613.80	74894.75 US Dollars
				Total	4,010,613.80	74,894.75

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Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	33.761	M.T	1,896,912.42	34,773.83 US Dollars	547,297.00	Value & Qty
				Total	1,896,912.42	34,773.83		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

18	Case No.:20/44/87-ALC1/2012	Party Name:FLUID CARGO PVT LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00378/AM13/	RLA File :07/24/040/00329/AM13/	Lic.No/Date:0710091988 15.11.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

19	Case No.:32/44/87-ALC1/2012	Party Name:TKH PLASTICS PVT LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00390/AM13/	RLA File :09/24/040/00263/AM13/	Lic.No/Date:0910054382 26.11.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:33/44/87-ALC1/2012	Party Name:TKH PLASTICS PVT LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
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20	HQ File :01/87/050/00391/AM13/	RLA File :09/24/040/00266/AM13/	Lic.No/Date:0910054383 26.11.2012	Defer Date: 20.02.2013
Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.				

21	Case No.:12/44/87-ALC1/2012	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00370/AM13/	RLA File :05/24/040/00281/AM13/	Lic.No/Date:0510339628 27.11.2012	Defer Date: 20.02.2013
Decision: A copy of application has been forwarded to DIPP on 28.01.2013. Comments of DIPP are awaited.				

22	Case No.:13/44/87-ALC1/2012	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00371/AM13/	RLA File :05/24/040/00305/AM13/	Lic.No/Date:0510339629 27.11.2012	Defer Date: 20.02.2013
Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.				

23	Case No.:10/44/87-ALC1/2012	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00368/AM13/	RLA File :05/23/040/00333/AM13/	Lic.No/Date:0510339846 30.11.2012	Defer Date: 20.02.2013
Decision: A copy of application has been forwarded to DIPP on 24.01.2013. Comments of DIPP are awaited.				

24	Case No.:1/37/87-ALC1/2012	Party Name:RALSON INDIA LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00299/AM13/	RLA File :30/24/040/00043/AM13/	Lic.No/Date:3010090204 03.12.2012	Defer Date:13.02.2013
Decision: RLA, Ludhiana have been requested through e-mail on 28.12.2012 for furnishing application expeditiously. However, application is still awaited from RLA, Ludhiana. Hence, it was decided to give another e-mail reminder to RLA,				

Ludhiana for furnishing application expeditiously.

25	Case No.:6/44/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00364/AM13/	RLA File :03/94/040/00763/AM13/	Lic.No/Date:0310716523 06.12.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

26	Case No.:7/44/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00365/AM13/	RLA File :03/94/040/00764/AM13/	Lic.No/Date:0310716533 06.12.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

27	Case No.:25/44/87-ALC1/2012	Party Name:AHIMSA INDUSTRIES PVT. LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00383/AM13/	RLA File :08/24/040/00297/AM13/	Lic.No/Date:0810116743 07.12.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

28	Case No.:11/44/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00369/AM13/	RLA File :05/23/040/00350/AM13/	Lic.No/Date:0510340620 12.12.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

29	Case No.:9/44/87-ALC1/2012	Party Name:DSM INDIA PVT. LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00367/AM13/	RLA File :31/83/040/00152/AM13/	Lic.No/Date:3110056475 13.12.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

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Case No.:1/44/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved					
HQ File :01/87/050/00359/AM13/	RLA File :04/24/040/00189/AM13/	Lic.No/Date:0410141759 14.12.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39081010	63/0- 30 % Glass Filled Nylon 6 Compund-SGF 30 NATURAL (NYLON 6 COMPOUNDED CHIPS, GRADE TUFNYL SGF 30 NATURAL)	3000.000	K.G	572775.00	10500.00 US Dollars		
				Total	572,775.00	10,500.00		
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS	1968.000	K.G	316,749.60	5,707.20 US Dollars	39,150.25	Value & Qty
2	73081000	CHOPPED STRANDS/GLASS	968.63	KG	968.63 US			

2	70191100	FIBER	922.500	K.G	53,758.69	Dollars	6,644.57	Value & Qty
				Total	370,508.29	6,675.83		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2012-PC.II dated 01.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Filled Nylon-6 Compound (SGF 30 M Black/SGF 30 Black/SGF 30 Natural/SGF 30 Red/SGF 30 UV Black)	1 kg	1. Polyamide-6/Nylon Chips	0.6560 kg
		2. Glass Fiber	0.3075 kg

Case No.:2/44/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00360/AM13/	RLA File :04/24/040/00194/AM13/	Lic.No/Date:0410141760 14.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
		63/0- Polyamide 6 Compounded Chins. Grade TUNFYL SGF 15				

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1	39081010	BLACK			5000.000	K.G	777337.50	14250.00 US Dollars
						Total	777,337.50	14,250.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS	4174.310	K.G	637,104.45	11,479.36 US Dollars	78,746.11	Value & Qty
2	70191100	CHOPPED STRANDS/GLASS FIBER	768.750	K.G	44,798.91	807.19 US Dollars	5,537.14	Value & Qty
				Total	681,903.36	12,286.55		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2012-PC.II dated 01.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
15% Glass Filled Nylon-6 Compound (SGF 15 Colours)	1 kg	1. Polyamide-6/Nylon 6 Chips	0.81282 kg
		2. Glass Fiber	0.15375 kg

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Case No.:3/41/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
HQ File :01/87/050/00348/AM13/	RLA File :03/95/040/00640/AM13/	Lic.No/Date:0310717378 17.12.2012	Defer Date:20.02.2013
Decision: A copy of application has been forwarded to D/o C&PC on 03.01.2013. Comments of D/o C&PC are awaited.			

Case No.:22/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00380/AM13/	RLA File :07/24/040/00400/AM13/	Lic.No/Date:0710092716 24.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 41.467 MT	43.968	M.T	4747291.00	87912.80 US Dollars
				Total	4,747,291.00	87,912.80

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	41.467	M.T	2,349,106.00	42,711.01 US Dollars	677,764.00	Value & Qty
				Total	2,349,106.00	42,711.01		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:23/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00381/AM13/	RLA File :07/24/040/00401/AM13/	Lic.No/Date:0710092720 24.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column pipes of different types and sizes-Net content of PVC Resin 40.378 MT	42.814	M.T	4376997.00	81055.50 US Dollars
				Total	4,376,997.00	81,055.50

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	40.378	M.T	2,287,414.00	41,589.34 US Dollars	659,965.00	Value & Qty
				Total	2,287,414.00	41,589.34		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:24/44/87-ALC1/2012	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00382/AM13/	RLA File :07/24/040/00402/AM13/	Lic.No/Date:0710092715 24.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 24.327 MT	25.795	M.T	2692872.00	49868.00 US Dollars
				Total	2,692,872.00	49,868.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	24.327	M.T	1,378,125.00	25,056.81 US Dollars	397,616.00	Value & Qty
				Total	1,378,125.00	25,056.81		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2012 dated 28.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/Drop/Riser Pipes for Submersible	1 kg	PVC Resin	0.943 kg

Bore-Well Pumps (OD 33mm to 140mm)			
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36	Case No.:21/44/87-ALC1/2012	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00379/AM13/	RLA File :07/24/040/00333/AM13/	Lic.No/Date:0710092731 26.12.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

37	Case No.:35/44/87-ALC1/2012	Party Name:DSM INDIA PVT. LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00393/AM13/	RLA File :31/83/040/00116/AM13/	Lic.No/Date:3110056555 26.12.2012	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

38	Case No.:1/41/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00346/AM13/	RLA File :08/24/040/00334/AM13/	Lic.No/Date:0810117156 27.12.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 17.01.2013. Comments of D/o C&PC are awaited.			

39	Case No.:36/44/87-ALC1/2012	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00394/AM13/	RLA File :31/83/040/00143/AM13/	Lic.No/Date:3110056562	Defer Date:

Decision: A copy of application has been forwarded to DIPP on 24.01.2013. Comments of DIPP are awaited.

Case No.:3/44/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00361/AM13/	RLA File :04/24/040/00201/AM13/	Lic.No/Date:0410142175 28.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39081090	63/0- Polyamide 6 Compounded Chips, Grade TUNFYL SGF30 FROHF WHITE	25000.000	K.G	6885000.00	127500.00 US Dollars
				Total	6,885,000.00	127,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081010	NYLON-6 CHIPS	12749.980	K.G	1,868,827.59	33,978.68 US Dollars	230,987.09	Value & Qty
2	70191100	GLASS FIBER/CHOPPED STRANDS	7499.900	K.G	433,119.19	7,874.89 US Dollars	53,533.53	Value & Qty
3	39019090	FLAME RETARDANT-EXOLIT	3750.090	K.G	3,155,701.26	57,376.39 US Dollars	390,044.68	Value & Qty
				Total	5,457,648.04	99,229.96		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2012-PC.II dated 01.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Filled Nylon-6, Non-Halogen Flame Retardant Compound (SGF 30 FRO HF White)	1 kg	1. Polyamide-6/Nylon 6 Chips	0.52275 kg
		2. Glass Fiber	0.30750 kg
		3. Non Halogen Flame Retardants	0.15375 kg

Case No.:4/44/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00362/AM13/	RLA File :04/24/040/00207/AM13/	Lic.No/Date:0410142177 28.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39081010	63/0- 30% GLASS FILLED N6 NON-HALOGEN FLAME RETARDANT COMPOUND (POLYAMIDE 6 COMPOUNDED CHIPS, GRADE TUFNYL SGF30 FROHF WHITE)	100000.000	K.G	27540000.00	510000.00 US Dollars
				Total	27,540,000.00	510,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
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1	39081090	NYLON 6 CHIPS	50999.900	K.G	7,629,585.04	138,719.73 US Dollars	943,016.71	Value & Qty
2	70191100	GLASS FIBRE/CHOPPED STRANDS	29999.600	K.G	1,732,476.76	31,499.58 US Dollars	214,134.13	Value & Qty
3	39019090	NON-HALOGEN FLAME RETARDANT-EXOLIT	15000.360	K.G	11,509,028.10	209,255.06 US Dollars	1,422,515.88	Value & Qty
				Total	20,871,089.90	379,474.37		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2012-PC.II dated 01.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Filled Nylon-6, Non-Halogen Flame Retardant Compound (SGF 30 FRO HF White)	1 kg	1. Polyamide-6/Nylon 6 Chips	0.52275 kg
		2. Glass Fiber	0.30750 kg
		3. Non Halogen Flame Retardants	0.15375 kg

Case No.:5/44/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
HQ File :01/87/050/00363/AM13/	RLA File :04/24/040/00208/AM13/	Lic.No/Date:0410142176 28.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
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1	39081010	63/0- 30 % Glass Filled Nylon 6 Compound-SGF 30 E Black (Nylon 6 Compounded Chips, Grade TUNFYL SGF30 E BLACK)			150000.000	K.G	21286125.00	397500.00 US Dollars
						Total	21,286,125.00	397,500.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	Nylon 6 Chips	98400.000	K.G	15,566,388.00	285,360.00 US Dollars	1,924,005.56	Value & Qty
2	70191100	GLASS FIBER/CHOPPED STRANDS	46125.000	K.G	2,641,924.69	48,431.25 US Dollars	326,541.89	Value & Qty
				Total	18,208,312.69	333,791.25		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2012-PC.II dated 01.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Filed Nylon-6 Compound (SGF 30 M Black/SGF 30 Black/SGF 30 Natural/SGF 30 Red/SGF 30 UV Black)	1 kg	1. Polyamide-6/Nylon 6 Chips	0.6560 kg
		2. Glass Fiber	0.3075 kg

Case No.:34/44/87-ALC1/2012	Party Name:SPEEDWAYS TYRE LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
HQ File :01/87/050/00392/AM13/	RLA File :30/24/040/00053/AM13/	Lic.No/Date:3010090925	Defer Date:

03.01.2013

20.02.2013

Decision: A copy of application has been forwarded to DIPP on 24.01.2013. Comments of DIPP are awaited.

44	Case No.:27/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00385/AM13/	RLA File :08/24/040/00345/AM13/	Lic.No/Date:0810117440 08.01.2013	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

45	Case No.:28/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00386/AM13/	RLA File :08/24/040/00346/AM13/	Lic.No/Date:0810117439 08.01.2013	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

46	Case No.:26/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00384/AM13/	RLA File :08/24/040/00344/AM13/	Lic.No/Date:0810117462 09.01.2013	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

47	Case No.:29/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00387/AM13/	RLA File :08/24/040/00348/AM13/	Lic.No/Date:0810117463 09.01.2013	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

48	Case No.:8/44/87-ALC1/2012	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00366/AM13/	RLA File :02/24/040/00150/AM13/	Lic.No/Date:0210185310 10.01.2013	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

49	Case No.:30/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00388/AM13/	RLA File :08/24/040/00349/AM13/	Lic.No/Date:0810117493 10.01.2013	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

50	Case No.:31/44/87-ALC1/2012	Party Name:SOM-SHIVA (IMPEX) LTD	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Deferred
	HQ File :01/87/050/00389/AM13/	RLA File :08/24/040/00352/AM13/	Lic.No/Date:0810117480 10.01.2013	Defer Date: 20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:37/44/87-ALC1/2012	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:44/87-ALC1/2012 01.02.2013	Status: Approved
	HQ File :01/87/050/00395/AM13/	RLA File :05/24/040/00382/AM13/	Lic.No/Date:0510343822 21.01.2013	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39189009	63/0- Three Layered PVC Floor Covering (Thickness 0.35mm to 2.00mm)	1000000.000	K.G	134121000.00	2470000.00 US Dollars
				Total	134,121,000.00	2,470,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC Resin	627000.000	K.G	45,075,030.00	815,100.00 US Dollars	0.00	Value & Qty
2	29173920	Phthalate Plasticizer (DOP / Dinch)	334000.000	K.G	36,016,890.00	651,300.00 US Dollars	0.00	Value & Qty
3	38129090	Plasticizer DOA	34000.000	K.G	4,700,500.00	85,000.00 US Dollars	0.00	Value & Qty
4	38123090	Stabilizer	20000.000	K.G	8,848,000.00	160,000.00 US Dollars	0.00	Value & Qty
5	39019090	Processing Aid / Modifier	14000.000	K.G	2,322,600.00	42,000.00 US Dollars	0.00	Value & Qty
6	32061110	Titanium Dioxide / Pigments	30000.000	K.G	5,806,500.00	105,000.00 US Dollars	0.00	Value & Qty
7	29142200	Solvent (Cyclohexanone / MEK / MIBK / TOLUENE (27072000)	20000.000	K.G	2,212,000.00	40,000.00 US Dollars	0.00	Value & Qty
				Total	104,981,520.00	1,898,400.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 8/87-ALC1/2012 dated 23.05.2012, the Committee decided to **approve** adhoc norms on repeat basis as per **SION H-328** or as **applied for** by firm; whichever is less, for 7 import items only.

Meeting ended with thanks to Chair and all participants.
